# Central Administrative Tribunal Principal Bench, New Delhi

CP No. 810/2017 in OA No. 2571/2017 MA No. 4812/2018 MA No. 3884/2018 MA No. 1371/2018

New Delhi, this the 21st day of January, 2019

## Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member(J)

- 1. Akashwani & Doordarshan Administrative Staff
  Association (Recognized) through its General Secretary
  Ramesh Singh Chouhan, Aged 47 years
  S/o Sh. M.S. Chouhan
  R/o D-11/4, Radio Colony, Kingsway, Delhi- 09.
- I.Ramanujam, aged 53 years s/o Sh. R. Iyyadurai Nadar Working as Head Clerk, All India Radio Tiruneveli (Tamil Nadu) R/o 14/754/11, Periyar Nagar, Kamraj Nagar South Pavoorchathiram, Tenkasi Taluk, Tiruneveli – 627808.
- 3. Bibhas Deb, aged 58 years
  Working as Assistant
  All India Radio, Agartala
  R/o Mukul Ram Deb, Krishana Nagar
  Press Golly, Bijoykumar Chowmuhani,
  P.O. Agratala (TP) 7990001.
- 4. A. Natrajan, aged 50 years S/o Sh. A. Abiraman, Working as Assistant All India Radio, Puducherry R/o 215, Subbiah Nagar, Thattanchavady Puducherry 605006.

...Applicants

(None)

#### Versus

Sh. N.K. Sinha
 Secretary
 Ministry of Information and Broadcasting
 Govt. of India, Shastri Bhawan, Room No.655
 6th Floor, New Delhi – 110001.

2. Sh. Ajay Narayan Jha
Secretary
Ministry of Finance, Deptt. of Expenditure
North Block, Room No. 129-A, New Delhi.

3. Sh. B.P. Sharma
Secretary
Min. of Personnel, Public Grievances and Pension
DOPT (Estt. RR), North Block,
Room No. 112, New Delhi.

4. Sh. Shashi Shekhar Vempti Chief Executive Officer Prasar Bharti, Prasar Bharti House Doordarshan Bhawan, New Delhi.

...Respondents

(By Advocate : Mr. D.S. Mahendru)

### **ORDER (ORAL)**

## Ms. Nita Chowdhury:

When this matter is taken up, learned counsel for respondents informs that he has filed compliance affidavit today, in which on behalf of respondent Nos. 1 and 3, he has informed that vide Annexure R-1 and R-2 the Recruitment Rules for Group 'A', 'B' and 'C' posts have been notified. In view of the above, the order passed by the Tribunal stands complied with as vide the said Annexures R-1 and R-2, the Recruitment Rules for Group 'A', 'B' and 'C' posts have been notified. Hence, nothing remains in this matter. Notices issued to the respondents are discharged and CP is closed.

2. It is also made clear that all the MAs filed at different times by the respondents seeking exemption etc. are also disposed of.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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